



Counsel for the Respondent(s) : Mr. Samarth Mishra  
Mr. Abhishek Singh for R-1  
  
Mr. Abhishek Kaushik  
Mr. Kumar Mihir for R-2

**A.No. 144 of 2014 & IA No. 244 of 2014**

**State Load Despatch Centre, Karnataka** ... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Samarth Mishra  
Mr. Abhishek Singh for R-1  
  
Mr. Sridhar Prabhu  
Mr. Anantha Narayana M.G. for R-2

**Appeal No.166 of 2015 & IA No. 269 of 2015**

**State Load Despatch Centre, Karnataka** ... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Sridhar Prabhu  
Mr. Anantha Narayana M.G.  
Ms. Arushi Patil for R-2

**Appeal No.368 of 2017& IA No. 746 of 2017**

**State Load Despatch Centre, Karnataka** ... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Sridhar Prabhu  
Mr. Anantha Narayana M.G. for R-2

**ORDER**

List this batch of Appeals for hearing on **14.11.2018** (On Top of the Board), as agreed by the learned counsel appearing for both the parties.

**(S.D. Dubey)**  
**Technical Member**  
vt/pk

**(Justice N.K. Patil)**  
**Judicial Member**